

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 89(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017


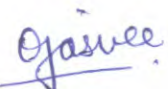

NAME OF THE COMPANY

M/s Smt. Smiti Golyan  
Vs

M/s. Gallus Chattles Pvt LTd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

**S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**

1.	Sh. Suresh Raia	Adv.	Respondent 1-3	
2.	Sh. Mohd. Waseem Akram	,,	,,	
3.	Ms. Jasvee Gupta	,,	,,	
1.	Ms. Ranjane Roy Gawai, Adv	}	Petitioner	
2.	Ms. Vandha Sen, Adv			
3.	Ms. Srishthi Kapoor, Adv			

**ORDER**

For order see C.P. No. 27(ND)/2015.